NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

IA 842/2024 In C.P. (IB)/655(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.04.2024**

NAME OF THE PARTIES: **SUDHAR INDUSTRIES V/s DHARA TECHNOSYSTEM LL**

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 842/2024 –

1. Adv. Subhash Gupta i/b Kurdukar and Co, Advocate for Resolution Professional/ Applicant.
2. Adv. Ravi Prakash Jadhav for Respondent No . 1.
3. Learned Counsel for the Respondent no. 1 seeks some time to comply with the order.
4. List this matter on **15.05.2024** for further consideration.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna